

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal no. 193, 194, 195 & 196 of 2012

Dated : 17th January, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of:

Appeal no. 193 of 2012

**Western Electricity Supply Company of Orissa LtdAppellant(s)
Versus
Odisha Electricity Regulatory Commission
& Ors. Respondent (s)**

**Counsel for the Appellant (s): Mr. Buddy A. Ranganadhan
Mr. Hasan Murtza**

**Counsel for the Respondent (s): Mr. B.K. Nayak
Mr. Rutwik Panda for R-1**

Appeal no. 194 of 2012

**North-Eastern Electricity Supply Company of
Orissa Ltd.Appellant(s)
Versus
Odisha Electricity Regulatory Commission
& Ors. Respondent (s)**

**Counsel for the Appellant (s): Mr. Buddy A. Ranganadhan
Mr. Hasan Murtza**

**Counsel for the Respondent (s): Mr. B.K. Nayak
Mr. Rutwik Panda for R-1**

Appeal no. 195 of 2012

**Southern Electricity Supply Company of Orissa Ltd.Appellant(s)
Versus
Odisha Electricity Regulatory Commission
& Ors. Respondent (s)**

Counsel for the Appellant (s): Mr. Buddy A. Ranganadhan
Mr. Hasan Murtza

Counsel for the Respondent (s): Mr. B.K. Nayak
Mr. Rutwik Panda for R-1

Appeal no. 196 of 2012

Western Electricity Supply Company of Orissa LtdAppellant(s)
Versus
Odisha Electricity Regulatory Commission Respondent (s)

Counsel for the Appellant (s): Mr. Buddy A. Ranganadhan
Mr. Hasan Murtza

Counsel for the Respondent (s): Mr. B.K. Nayak
Mr. Rutwik Panda for R-1

ORDER

It is represented by the Learned Counsel for the parties that several issues raised in these Appeals have been raised in other Appeal nos. 26, 27 & 28 of 2009 pending before the Regular Bench.

Therefore, post these Appeals along with Appeal nos. 26, 27 & 28 of 2009 on **30.1.2013** before the Regular Bench.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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